

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl) No(s).1195-1196/2012

(From the judgement and order dated 16/01/2012 in CRLR No.3/2010,CRLA No.2246/2010 of The HIGH COURT OF M.P AT JABALPUR)

GUDDA @ DWARIKENDRA

Petitioner(s)

VERSUS

STATE OF M.P.

Respondent(s)

(With appln(s) for exemption from filing O.T.,bail,stay and office report)

Date: 17/09/2013 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.L. DATTU

HON'BLE MR. JUSTICE SUDHANSU JYOTI MUKHOPADHAYA

HON'BLE MR. JUSTICE M.Y. EQBAL

For Petitioner(s)

Mr. vijay Kumar, Adv.

Mr. gopal chand, Adv.

Ms. Sangeeta Kumar,Adv.

For Respondent(s)

Ms. Vibha Datta Makhija,Sr.Adv.

Mr. Mishra Saurabh, Adv.

UPON hearing counsel the Court made the following

O R D E R

Shri Vijay Kumar, learned counsel commenced his submissions at 12.50 p.m. and was on his legs when the Court rose for the day at 2.55 p.m.

The matter remained part-heard.

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|Court Master

[Charanjeet Kaur]

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|Asstt. Registrar

[Vinod Kulvi]

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